

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 440 1995

Abhimanyu Saffrey Applicant (s)

Versus

Union of India & Ors Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1	4-8-95	REGISTRAR Registrar This case may lie over at the request of the counsel for the applicant. MEMBER (ADMN.)	D.O. of 16/8/95 22 Feb 96 3/8/95 In this application of 1/9, the applicant has challenged the demand list. For Registrar
2	5.9.95	The applicant wants to withdraw this application. The same is permitted. Petition dismissed as withdrawn. Shri Ashok Mishra, learned Senior and Standing Counsel is present. MEMBER (ADMINISTRATIVE)	For Registrar 3/9/95 03.08.95 Registration For Admissions, Determin order. 3/9/95